

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 537 of 2015  
O.A. No.1625 of 2015**

New Delhi, This the 25<sup>th</sup> day of August, 2015

**Hon'ble Mr. G. George Paracken, Member (J)  
Hon'ble Mr. V. N. Gaur, Member (A)**

1. Mahesh Prasad,  
Aged about 27 years,  
S/o Sh. Ramashish Yadav,  
R/o C-6/11, Radio Colony,  
Kingsway Camp, Delhi-110009.
2. Om Prakash,  
Aged about 40 years,  
S/o Sh. Nanhkoo Chaudhary,  
R/o C-3/6, Radio Colony,  
Kingsway Camp, Delhi-110009.
3. Swapnil Misra,  
Aged about 26 years,  
S/o Sh. Mahesh Chandra Mishra,  
R/o C-10/11, Radio Colony,  
Kingsway Camp, Delhi-110009.
4. Balkant Kumar,  
Aged about 28 years,  
S/o Sh. Krishan Deo Yadav,  
R/o C-11/14, Radio Colony,  
Kingsway Camp, Delhi-110009.
5. Md. Shahzad,  
Aged about 34 years,  
S/o Sh. Md. Ilyas,  
R/o Near Musafir Khana,  
Husainpur, Bhagal Pur City,  
Bhagalpur, Bihar-812002.
6. Indramani Prasad,  
Aged about 29 years,  
S/o Sh. Thapai Mahto,  
R/o C-7/9, Radio Colony,

Kingsway Camp, Delhi-110009.

7. Raghvendra Kumar Dwivedi,  
Aged about 29 years,  
S/o Sh.H.N. Dwivedi,  
R/o C-10/7, Radio Colony,  
Kingsway Camp, Delhi-110009.
8. Ashutosh Kumar Maurya,  
Aged about 25years,  
S/o Sh. Gopi Chandra Maurya,  
R/o Bhagerathpur, Jaunpur, U.P.-222161.
9. Chandra Bhushan Singh,  
Aged about 28 years,  
S/o Sh. Surendra Kumar Singh,  
R/o D-123A, Brij Vihar, Distt. Ghaziabad, U.P.
10. Pankaj Meshram,  
Aged about 29 years,  
S/o Sh. Madan Lal,  
R/o C-10/14, Radio Colony,  
Kingsway Camp, Delhi-110009.
11. Alpana Mishra,  
Aged about 29 years,  
D/o Sh. Surendra Prasad Mishra,  
R/o C-11/11, Radio Colony,  
Kingsway Camp, Delhi-110009. ....Petitioners

(By Advocate: M.K. Bhardwaj)

Versus

Union of India & Ors. through :

1. Shri. Bimal Julka  
Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan, New Delhi.
2. Shri. Jawahar Sircar  
Chief Executive Officer,  
Prasar Bharti, PTI Building,  
Parliament Street, New Delhi.

3. Shri. F. Sheheryar  
Director General,  
AIR, Akashwani Bhawan,  
Parliament Street, New Delhi.

4. Shri. C. Lalrosanga  
Director General, Doordarshan,  
Doordarshan Bhawan,  
Mandi House, New Delhi. ....Respondents

(By Advocate : Mr. Gyanendra Singh)

**O R D E R (O R A L)**

**SHRI G. GEORGE PARACKEN, MEMBER (J) :**

This Contempt Petition has been filed by the petitioner for the alleged non-implementation of the order dated 30.04.2015 passed by this Tribunal in O.A. 1625/2015.

2. Today, when the matter was taken up for consideration, learned counsel for the parties appeared and submitted that the aforesaid order has been complied with.

3. In view of the above position, this Contempt Petition is closed. Notices issued to the alleged contemnors are discharged. There shall be no order as to costs.

(V. N. GAUR)  
MEMBER (A)

(G. GEORGE PARACKEN)  
MEMBER (J)

/Mbt/